

High Court Judges Library at Jammu

The High Court of J&K was established in 1928. Till early 90's it was situated at Mubarak Mandi Complex but after 1994 the High Court complex was shifted to Janipura Jammu. In Mubarak Mandi Court Complex, the library was housed on ground floor in the Main Hall. Now the Judges Library Jammu is a duplex structure housed on the Ground Floor of the High Court Building . There is one reading hall at the ground floor and stack area is on the first floor .The library is open from Monday – Saturday except 2nd and 4th Saturday. Library timings are 8 a.m.-2 p.m. in summer and 10 a.m.-5 p.m. in winter.

(A)	LIBRARY COLLECTION
*	Books
*	Bound Volumes of journals
*	Bare Acts
*	State Gazette
*	Manual of Central and State Acts
*	Reference Books
*	Current Journals

Books

There are approximately 18,700 books in the library. Out of Which 6200 are commentaries and other material related to textual law.

Journal holding

This list contains the complete Periodical Holdings of Judges Library at Jammu . The Arrow → indicates that a particular Journal is still subscribed in the Library. In case of discontinued Journal, year of its subscription in the Library and the year from which it has been discontinued is mentioned in the list

S.No.	Title	Period
1.	Accidents Claims Journal	1966 →
2.	All India High Court Cases	1995 to 2008
3.	All India Reporter	1914 →
4.	AIR Supreme Court weekly	1997 →
5.	Allahabad Law Journal	1912,1937,1947,1948, 1951,1955,1957,1959, 1963-64,1967-69,1971-74, 1978-80,1982-87

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| 6. | Arbitration Law Reporter | 1983 to 2011 |
| 7. | All England Law Reports | 1936 to 2011 |
| 8 | Apex Court Judgments | 2013 |

B

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| 9 | Important & Selected Judgments Banking | 1989 to 2003. |
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| 10. | Chandigarh Law Reporter | 1973 to 1988 |
| 11. | Civil Law Times | 1996 to 2003 |
| 12. | Company Cases | 2000 to 2004 |
| 13. | Company Law Journal | 1982 to 2011 |
| 14. | Consumer Claims Journal | 1993 to 2003 |
| 15. | Consumer Protection Journal | 1993 to 2003 |
| 16. | Consumer Protection Judgments | 1991 to 2003 |
| 17. | Consumer Protection Reporter | 1991 to 2004 |
| 18. | Corporate Law Adviser | 2000 to 2005 |
| 19 | Corpus Juris
(in 72 Vols) | 1914 to 1937 |
| 20. | Corpus Juris Secundum
(in 101 Vols) | 1936 to 1958
1985 to 1999 |
| 21 | Calcutta Weekly Notes Vol 1 to 54 | 1896 to 1950 |
| 22 | Crimes | 1985 to 1999
2000 to 2007 |
| 23. | Criminal Law Journal | 1910,1921,1927,1929,
1934-35,1940,1942,1944,
1946,1951,1958,1961-63,
1965-74,1975-84
1994,1999→ |
| 24 | Criminal Law Reporter | 1975,1978-1984, |

1986-1996,1997-2010.

25. Current Indian Statutes

1978-2010

26. Current Central Legislation

1976-78,1980-96,
1999-2007,2011→

D

27. Divorce and Matrimonial Cases

1981-85,1987,1988-90,
1992-2003

E

28a. Excise Law Times

1977-2003

28b. Laws of England Vol 1-31

29. Laws of England Supplement

1915-1931

F

30 Prevention of Food Adulteration Cases 1978-2004

H

31. Halsbury Law of England

2nd Ed. Vol.1-35
3rd Ed. Vol.1-41
4th Ed. Vol.1-56

32 Halsbury law of India Vol 1-45

I

33 Indian Appeals

1873-74 to 1913-1914

34 Moors Indian Appeals

1836-37 to1871-72

35. Income Tax Reports
(Vols.1 - 349)

1933-2012 ,

36	ILR(MP Series)	1973-1979,81-84
37.	ILR(Delhi)	1973,1978,1979
38.	ILR(Rajasthan)	1971-73,1979-82
39	ILR(A P)	1976—77
40.	ILR(Allahabad)	1876-1946,1974-80
41.	ILR(Kerala)	1974,1979-82,1984
42.	ILR(Cuttack)	1974-81
43.	ILR(Karnataka)	1974-1975,1977-1982
44.	ILR(Madras)	1876- 1949,1970,1972, 1973-1977, 1980-84
45.	ILR(H P)	1973-1975,1977,1979-1983
46	ILR(Bombay)	1876-1947
47	ILR(Calcutta)	1876-1945
48.	ILR(Lahore)	1920-46
49.	ILR(Patna)	1922-47
50	Indian Cases	1909-1941

J

51.	JK Judgments	2003 →
52.	JK Statutes	2003 →
53.	JK Govt. Gazette	1942-85,87-94,99 →
54	Judgment Today	1996-2012
55	J&K Law Reports	1940-1953
56	J & K Law Reporter	1971-78,1979-95, 2001, 2006(Jan-June)

K

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| 57. | Kashmir Law Journal | 1962-71,1973,1975-76,
1978-83,1984-2006→ |
| 58 | Kerala Law Times | 1983,1986,1989-92,
1994,1995-96 |

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| 59 | Law Reports(Chancery Appeals) | 1865-66 to 1874-75 |
| 60 | Law Reports(Chancery Division) | 1875-76 to 1939 |
| 61 | Law Reports(K B Division) | 1901-1939 |
| 62 | Law Reports(Queen's Bench cases) | 1865-66 to 1874-75 |
| 63 | Law Reports(Queen Bench division) | 1875-76 to 1900 |
| 64 | Law Reports
(Privy Council Appeal cases) | 1865-67 to 1939 |
| 65 | Law Reports (Statutes) | 1866-1939 |
| 66 | Law Reports(High Court of Admiralty
And The Ecclesiastical Courts) | 1865-67 to 1872-75 |
| 67 | Law Reports(Crown Cases Reserved) | 1865-72 To 1872-75 |
| 68 | Law Reports(Probate and Divorce) | 1865-69 to 1872-75 |

69	Law Reports(Probate)	1875-76 to 1894
70	Law Reports (Probate Division)	1895-1939
71	Law Reports(Common Plea Cases)	1865-66 to1874-75
72	Law Reports(Common Pleas Division)	1875-76 To 1879-80
73	Law Report(Exchequer Division)	1865-66 to 1879-80
74	Law Reports(England & Irish Appeals)	1866 To 1874-75
75	Law Reports(Scotch & Divorce Appeals)	1866-69 to 1870-75
76	Law Reports (Equity Cases)	1865-66 to 1875
77.	Law Reports of India	2001-2004
78.	Labour & Industrial Cases	1968-1998→
79	Lahore Law Times	1921-1973
80.	Lahore law Journal	1919-1930

M

81.	Municipalities & Corporation Cases	1973,1986,1989-90, 1996-2003-2007
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P

82.	Punjab Law Reporter	2000-2012
83	Punjab Record	1866-1919

R

84.	Rent Control Journal	1969-2005
85	Rent Control Reporter	1969-1995,1999-2001
86	Recent Criminal Reports	2013

S

87	Sales Tax Cases	1951,1956,1958, 1961-2006(Vol 148)
88.	Service Cases Today	1991-2010
89.	Service Law Journal	1974-2005
90	Supreme Court Cases	1969 →
91	Supreme court Cases(Cr.)	1970 →
92	Supreme Court Criminal Ruling	1980-2004
93	Supreme Court Reports	1951-2004
94.	Supreme Today	1996-2010
95.	Service Law Reporter	1974-2011
96.	Srinagar Law Journal	1979 →
97	Supreme Court Decisions	1961-1973

T

98	Taxation law Reports	1972-2004
99.	Tax Gazette	1979-85,87-88
100.	Tax Law Review	1982-84

U

101.	Unreported Judgments (SC)	1969-73,1978-84, 1989-1996
102	United States Supreme Court Reports	
	1st Edition	Vol. 1-100
	2nd Edition	Vols. 1-157(2004)

V

103.	VAT and Service Tax Cases	2005-2012
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Current periodicals

Library subscribes 13 periodicals currently.

- 1 Accidents Claims Journals**
- 2 All India Reporter**
- 3 AIR Supreme Court Weekly**
- 4 Criminal Law Journal**
- 5 Current Central Legislation**
- 6 J K Judgments**
- 7 J K Statutes**
- 8 Kashmir Law Journal**
- 9 Labour and Industrial Cases**
- 10 Supreme Court Cases**
- 11 Supreme Court Case (Cr.)**
- 12 Supreme Today**
- 13 Srinagar Law Journal**

Legal databases subscribed

- 1. SCC ON-LINE (CD-ROM)**
(Database of Supreme Court Cases since 1950)
- 2 Service Law Reporter(CD-ROM)**
(Database from 1975-2015)
- 3 JK Judgments (CD-ROM)**
Database from 2003-2015)
- 4. JK Statutes (CD-ROM)**
(Database from 2003)
- 5 JK Laws (CD-ROM)**
- 6 Manupatra (On-Line Legal Portal)**
(Database of Supreme Court and all High Court Cases)

Newspapers

Library presently subscribes 5 English newspapers and 1 Hindi newspaper (2-national,4-local)

(B) HUMAN RESOURCE

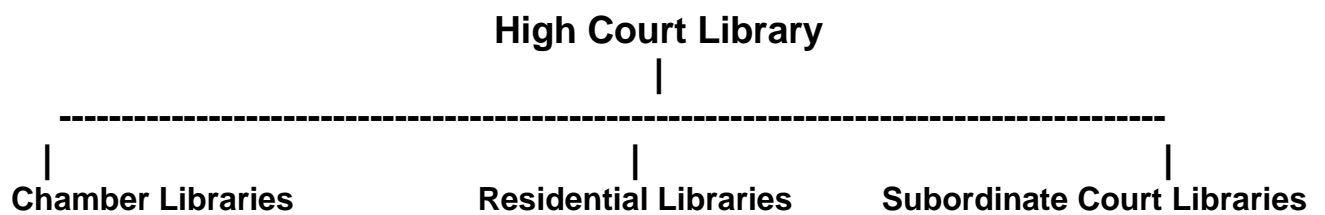
STAFF :

The staff strength is 3 including one professional.

USERS :

The users of the library are Hon'ble Judges, Advocates, Officers as well as law clerks of the Registry, staff attached with Hon'ble Judges.

(C) PROCUREMENT AND SUPPLY



Books and other material is being procured centrally by the High Court Library. These are regularly supplied to Chamber as well as Residential Libraries of Hon'ble judges of High Court. Also supply is made to Subordinate Court Libraries of Jammu Province regularly.